

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

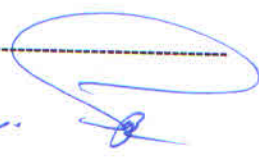

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 266/15	TP 147/17	For Clarification	391 / 394	Dakshin Trades and Commerce Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- 1) SOTI.P. JOHN
SPT Legal Advocate to petitioner. 
- 2) Prema. Hatti
ROC 

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.08.2017.


MEMBER (J)


MEMBER (T)